

**NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH  
KOLKATA**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 1411

Date: 13<sup>th</sup> July, 2023

**PUBLIC NOTICE**

The following public complaints/Letters received. The complaints found to be not in conformity with **NGT (Practice & Procedure Rule, 2011)** framed under **NGT Act, 2010** for initiation of judicial proceeding. Therefore, the complainant is at liberty to file proper application, supporting documents, court fee, and affidavit for initiation of judicial proceeding, if they so desire. Both the above-referred Act & Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information. The detailed filing procedure is also mentioned in the referred Rule. The Application shall contain specific heads, "Facts in brief, Grounds, Limitation and Prayer". The Application along with Form I duly filled in shall be submitted in (2+1), total 3 number of copies in paper book form typed in legal format, affidavit, Vakalatnama etc to be filed in Filing Counter of NGT, EZB, Kolkata. The application shall be accompanied with **Court Fee of Rs. 1000/- (One Thousand only)** per affidavit which is to be paid **in the form of DD from any Nationalised Bank or I.P.O. to be drawn in favour of "Registrar, National Green Tribunal, payable at New Delhi"**. The applicant has to appear in person or through an Advocate/Pleader duly engaged on the scheduled date of hearing in the Court, if the legal case is filed, Further Office order no. NGT(PB)/Judicial-II/196/70 dt. 03.02.2016 relating to public complaint may be referred which is available in the NGT website. In case, any clarification is required, the applicant may visit the Filing Counter of **National Green Tribunal, Eastern Zone Bench, Finance Centre, 3<sup>rd</sup> Floor, Block IIIB, Action Area II, New Town, Kolkata-700161**, in person during the working hours. No further correspondence in this regard will be entertained.

| SI | Date                          | Subject Matter   | Name & Address of the Complainant   |
|----|-------------------------------|--|---|
| 1  | 08.05.2023                    | Deforestation in the name in industrialization by Gloster Ltd. near Bauria cotton Mill, Babus Qtr, Hat Bauria, Uluberia, Howrah  | Sh. Alok Srivastava<br>Co-ordinator,<br>Better Bauria   |
| 2  | 10.05.2023                    | Reporting illegal pond filling and illegal construction activity over a pond (DAAG NO 899, Mouza-Diamond Harbour 2, Block-Goanara, South 24 Parganas, West Bengal  | Sh. Kumkum Kayal,<br>Adjacent to (DAAG NO 899, Mouza-Diamond Harbour 2, Block-Goanara, South 24 Parganas, West Bengal |
| 3  | 12.05.2023<br>&<br>24.05.2023 | Illegally cutting the Bandhs in the dead canal (reservoir) and breaking of the boundary wall of the river Ganges by the city council Buxar and letting to falling of dirty drains, excreta-filled drains, mobil and dirty chemical drains dumped into the reservoir and river Ganga. Pollution in river Ganga is continuing unabated and leading to the death fishes in the river. | Sh. Surya Pratap Singh<br>Pratap Niwas, Civil Line<br>Buxar (802101), Bihar   |
| 4  | 12.05.2023                    | Complaint against owner of premises 8, P.C. Nahar Avenue, Kolkata (ward 51 of KMC) for   | Mass petition from R/o 6, Puran Chand Nahar   |

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|----|-------------------------------------|--|--|
|    |                                     | Pollution  | Avenue, Kolkata-700013   |
| 5  | 14.05.2023                          | The official are not maintaining the cleanliness on base of water in hydro power project which is a branch of Hirakud dam project. They are using chemical to kill fish. They are supplying the contaminated water to town and colony.                                   | Sh. Sameer pradhan<br>R/o Chiplima, Dist - Sambalpur, Odisha   |
| 6  | 18.05.2023                          | Pray to assist in saving save the 22 rivers in Jamui, Dist-Bihar   | Sh. Dheeraj Kumar Singh, near Kali Temple, Sirchand Nawada, Jamui, Bihar - 8111307                                 |
| 7  | 23.05.2023, 01.06.2023 & 23.06.2023 | Registration of complaint – illegal filling of pond/water body near Purti Flowers, H4/69, BBT Road, Jolkol, PO – Maheshtala, Kolkata   | Sh. Mahesh Suma<br>H4/69, BBT Road, Purti Flowers, Maheshtala, Kolkata - 700141                                    |
| 8  | 28.05.2023                          | Noise pollution by running an interior designing and manufacturing shop by Biswajit Debnath at Garia Nabagram, PO- Punch Pota, 4 no ward, 2 no. middle block, Kolkata (near Abantipur Ashibasi Brinda Club, PS- Narendrapur)   | Sh. Sujoy Roy<br>R/o Garia Nabagram, PO- Punch Pota4 no ward, 2 no. middle block, Kolkata 700152                   |
| 9  | 10.06.2023                          | Running of stone crusher M/s Abbas and sons of Mauja Dhamdhamia Pahar, block Taljhari Dist Sahibganj, Jharkhand without maintaining the guideline of NGT and destroying eco system of Dhamdhamia Forest land.  | Sh. Rahul Srivastav through Email : <a href="mailto:saveearthjharkhand@gmail.com">saveearthjharkhand@gmail.com</a> |
| 10 | 10.06.2023                          | Regarding the issue/grievance asked by Inspecting Officer, Regional Office Ranchi, MOEF&CC, during Pankri Barwadih site inspection on 12 June 2023 at Barkagaon in Hazaribagh district.  | Sh. Mantu Soni @ Shani Kant<br>S/O Mr. Rajesh Kumar Barkagaon, Hazaribagh District (Jharkhand)                     |
| 11 | 10.06.2023                          | Facing tremendous prejudice and noise in the hands of two illegal establishments P.k Enterprises and Biltu Plastics. situated in 21,Salkia School Road and 22, Salkia School Road , Howrah   | Sh. Shreekant Upadhyay<br>R/o 23/1,Salkia School Road, Howrah-711106   |
| 12 | 17.06.2023                          | Illegal sand lifting against rules of NGT in Dumka District of Jharkhand   | Sh. Niraj Kumar Vill – Dudhani, PO- Dumka, PS–Dumka (City) Dist – Dumka – 814101                                   |
| 13 | 19.06.2023                          | Request to stop the process of conversion of bill/doba/pond in the name of Hira Moti group to be developed by merlin group Mouza- Mahishbathan, J.L. No. 18 under BL&LRO, Rajarhat, PS - Electronic Complex, Sector-V, North 24 Parganas for environmental preservation. | Sh. Satya Sahoo<br>R/o Maheshbathan, Salt Lake, Electronic Complex, North 24 Parganas - 700102                     |
| 14 | 22.06.2023                          | Regarding issuing transit permit to transport coal by road by Western Forest Divisional Officer Hazaribagh against the conditions of MOEF&CC and giving protection of culprits for illegal transportation by road.   | Sh. Mantu Soni @ Shani Kant<br>R/o Barkagaon, Dist - Hazaribagh Jharkhand  |
| 15 | 24.06.2023                          | Illegal filling of water body situated at P.S.- Khardah, Mouza Sukchar, J.L. No. 9, PS – Khardah, R.S. Dag 3329 R.S. Khatian No. 2210, H.C. Dutta Road/ Club Road, Kolkata within  | Sh. Kartick Shaw, S/o Late Kapil Shaw, R/o Newbasti, PO –  |

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|----|------------|---|---|
|    |            | the local limit of Panihati Municipality at ward no. 2 by M/s Sai Constructions and its Partners.   | Titagarh,<br>PS- Khardah, North 24<br>Parganas, Kolkata -<br>700119   |
| 16 | Nil        | Complaint against Mr. Anand Sinha, who is running business under the ownership of "Harikishen Plywood" at ward no. 16 of Titagarh Municipality  | Mass petition by residents of 12 no., Jaliapara, PO - Khardaha in ward no. 16 of Titagarh Municipality                    |
| 17 | 05.07.2023 | Illegal Tower Construction Opposite to house of complainant Situated within 50 Meters from the boundary wall at Village Vivekananda Nagar Podrah, PS-Sankrail, Dist: Howrah.  | Sh. Palash Bagh<br>R/o - Village<br>Vivekananda Nagar<br>Podrah, PS : Sankrail,<br>Dist: Howrah, Pin No.<br>711109        |
| 18 | 05.07.2023 | Violation of green laws by Trident Property Private Limited, Bhubaneswar who has constructed Trident Galaxy Apartment in Paikarapur Bhubaneswar   | Sh. Narayan Pati,<br>President<br>Trident Galaxy<br>Residents Welfare<br>Association Paikarapur,<br>Bhubaneswar - 751003  |
| 19 | 06.07.2023 | Non Compliance of Environment Clearance (EC) dated 24.04.2013 issued to M/s Kriday Realty Pvt. Ltd. for "ARIANA" Project, Bhubaneswar, Odisha   | Sh. Sanu Das<br>R/o- Flat no:1302/1303,<br>Tower-9, Tata Ariana<br>Kalinga Vihar, Ghatikia,<br>Bhubaneswar, Odisha        |
| 20 | 11.07.2023 | Water logging in pond/ low line land in Jalandhari, Azamgarh, UP in which the contaminated water of many houses flows due to which it starts overflowing and water gets filled in the surrounding houses. Kindly forward this issued to the concerned authority and minister. | Sh. Hasan Mudassar<br>R/o Jalandhari,<br>Azamgarh, UP<br><br><b>*This is not in the jurisdiction of NGT, EZB, Kolkata</b> |

*Raja Chatterjee*  
(Raja Chatterjee)

Registrar  
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